

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1868/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 8th April, 2019.

Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/2731/2019, dated 06.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 05.04.2019, has been granted / rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/1869/A, dated 08 04 '19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

08/4/19

JT. REGISTRAR (VIGILANCE)

Relan